

नहीं तो इसके लिए क्या वैकल्पिक उपाय सोचे गये हैं?

पर्यटन और नागर विमानन मन्त्री (श्री अनन्त प्रसाद शर्मा) : (क) अहमदाबाद में अन्तरराष्ट्रीय यात्री यातायात संभाव्यता का स्तर, अहमदाबाद से होते हुए अन्तरराष्ट्रीय उड़ानों के परिचालन के श्रेष्ठिक्य को सिद्ध करने के लिए पर्याप्त नहीं है। अहमदाबाद को बोइंग 707 श्रेणी तक के विमानों की अन्तरराष्ट्रीय उड़ानों के लिए बम्बई विमान क्षेत्र का वैकल्पिक विमान क्षेत्र घोषित किया गया है।

(ख) मोटे लागत अनुमानों के अनुसार अहमदाबाद विमान क्षेत्र का अन्तरराष्ट्रीय विमान क्षेत्र के रूप में विकास करने पर लगभग 14.56 करोड़ रुपये खर्च आएगा।

(ग) अहमदाबाद विमान क्षेत्र पर वर्तमान प्रबन्ध वर्तमान आवश्यकताओं के लिए पर्याप्त हैं।

#### Payment Crisis in Bombay Stock Exchange

4355. SHRI Y.S. MAHAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a payments crisis in the Bombay Stock Exchange recently ;

(b) if so, the causes thereof ; and

(c) what steps Government propose to take to prevent such crisis in future ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b). There was a substantial fall in the share prices on the Bombay Stock Exchange during the month of June, 1982 mainly due to

apprehensions of a slump in demand, disappointing progress of the monsoon, the prolonged strike in the textile mills in Bombay, diversion of funds into Income Unit Scheme, 1982 of the Unit Trust of India, adverse working results of some companies, etc. As a result of the fall in prices, two member firms and a member of the Bombay Stock Exchange failed to meet their liabilities in respect of the transactions entered into by them for the 14 day settlement period ended on the 26th June, 1982. The Governing Board of the Exchange, under the powers vested in them in the Rules, Bye-laws, and Regulations of the Exchange, therefore, declared these parties as defaulters and their memberships were terminated. Necessary consequential action of realising their assets and apportioning the same among the creditors is being presently attended to by the Defaulters' Committee of the Exchange.

(c) In order to prevent recurrence of such crisis in future, Government have already directed the Bombay Stock Exchange to take corrective measures like collection of additional security deposits from members indulging in heavy business, stoppage of kerb trading, inspection of books of accounts and other documents of members suspected to be indulging in under-reporting, etc. and to take strict disciplinary action like imposition of fine, suspension, etc. against erring members. A close watch is kept by Government on the operations of the Exchange and suitable further corrective measures would be taken, if the situation so warrants.

#### Retirement Age of Permanently Seconded Services Officers in D.R.D.O. and D.I.O.

4356. SHRI J. S. PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Defence Research and Development

and Inspection Organisation was split in 1976 into two organisations known as D. R. D. O. and D. I. O.;

(a) is it also a fact that the retirement age of the permanently seconded service officers in D. R. D. O. is now 57 years while that of the permanently seconded officers in D. I. O. continues to be 55 years as in the pre-split days; and

(c) if so, whether Government propose to remove the anomaly ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The two organisations being functionally different, there is no anomaly in there being different retirement ages.

#### **Directions to Nationalised Banks for Assistance to Weaker Sections**

4357. SHRI UTTAMBHAI H. PATEL : Will the Minister of FINANCE be pleased to state :

(a) what directions, circulars and orders have been sent to nationalised and non-nationalised banks for loans and assistance to poor and weaker sections of the society under the new 20-Point Programme ;

(b) if so, the outcome thereof ;

(c) whether the poor and weaker sections are not getting adequate share in grant of loans, etc ; and

(d) if so, the action taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Instructions/guide-lines

have been issued from time to time by the Reserve Bank of India to meet effectively the credit needs of weaker sections as identified under the 20-Point Programme and in priority sectors. Banks have been advised that 50 per cent of their total direct advances in agriculture should go to weaker sections by 1983 ; likewise 12.5% of their total advances to small-scale industries should be given to weaker sections by 1985, etc.

Banks have been progressively making efforts to increase advances to weaker sections against the above guidelines. As at the end of December, 1980 the outstanding advances of public sector banks to the weaker sections identified under the 20-Point Programme amounted to Rs. 1618.55 crores. As at the end of December 1981 these advances were reported to have increased to Rs. 2037.21 crores. Early this year, the Reserve Bank of India had also constituted a Working Group to examine, *inter alia*, tasks of the banking system in the context of the new 20-Point Economic Programme. The Group has since finalised its deliberations. The existing system and procedures for advances to weaker sections including beneficiaries of the new 20-Point Programme will be further strengthened and stream-lined where necessary, in the light of the recommendations of the Group.

#### **Promotions of Group B Officers to Group A in Income tax Department**

4358. SHRI MOOL CHAND DAGA ; Will the Minister of FINANCE be pleased to state whether it is a fact that in spite of the repeated assurances given by the Minister on the floor of the House, the promotions of 400 Group-B officers to Group-A have not been made so far and the delay is causing great resentment among the members